IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 64(ND)/2016

IN	THE	MAT	TER	OF:

M/s. Princep Trade & Finance Pvt. Ltd. & Ors.

.....Petitioners

M/s. BRL Finlease Ltd. & Ors.

.....Respondents

SECTION: UNDER SECTION 397-398 of the Companies Act

Order delivered on 24.07.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s)

For the Respondent(s)

Shri Krishnendu Dutta, Shri Rishi Sood,

Shri Rohan Malik, Ms. Lakshmi Gurung and

Ms. Easha Kadian, Advocates

<u>ORDER</u>

Arguments heard, which remained inconclusive.

List the matter on 04.08.2017.

(CHIEF JUSTICE M.M. KUMAR)

Sd/-

PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

24.07.2017 Vineet